

**GOVERNMENT OF INDIA  
CIVIL AVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:907  
ANSWERED ON:08.08.2013  
VIOLATION OF SAFETY RULES BY PILOTS  
Ray Shri Rudramadhab ;Sampath Shri Anirudhan

**Will the Minister of CIVIL AVIATION be pleased to state:**

- (a) whether violation of safety rules and guidelines by Air India pilots have come to the notice of the Government thus endangering the lives of other travellers;
- (b) if so, the number of such cases reported during the last three years and the current year and the action taken thereon, case-wise;
- (c) whether the Directorate General of Civil Aviation (DGCA) is considering to install cameras in cockpits of the aircraft;
- (d) if so, the details thereof; and
- (e) the steps taken by the Government in this regard?

**Answer**

Minister of State in the Ministry of CIVIL AVIATION ( SHRI K. C. VENUGOPAL )

- (a) & (b): Yes Madam. 18 incidents of violation of safety rules and guidelines by M/s Air India pilots were reported during last three years and current year. The details of violations and action taken by DGCA are appended in Annexure-I.
- (c): No Madam.
- (d) & (e): Does not arise. However, in accordance with Civil Aviation Requirements (CAR), Sec-8, Series O, Part II, Indian registered aeroplanes are required to be installed with Cockpit Door Surveillance System (CDSS).